

Central Administrative Tribunal
Principal Bench

...

O.A. No. 539/96

New Delhi, this the 14th day of March, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)
Hon'ble Shri R.K. Ahooja, Member (A)

Smt. Vanaja Sivasankaran,
UDC, Dta General of Armament Supply
Naval Headquarters, West Block-V,
R.K. Puram,
New Delhi. ...Applicant
(By Shri Shanker Divote, Advocate)

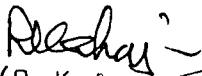
Versus


1. Union of India through its
Secretary, Ministry of Defence,
South Block, New Delhi.
2. Union of India through its
Secretary, Department of Personnel,
North Block,
New Delhi.
3. Government of India,
Ministry of Defence through its
Joint Secretary (Trg.) & CAO
C-II Hutments,
DHQ, P.O. New Delhi-110 011. ...Respondents
(By None)

ORDER (Oral)

By Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)

Learned counsel for the applicant seeks permission
to withdraw this application with liberty to move
at an appropriate time. Granting such permission, the
application is dismissed as withdrawn.


(R.K. Ahooja)
Member (A)


(A.V. Haridasan)
Vice-Chairman (J)